

By E-Mail/Speed post/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**  
**NO. HC.VII-06/4400 /2024/A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Satya Nath Sarma  
District & Sessions Judge,  
Hojai

Dated Guwahati, the 18<sup>th</sup> May, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJHj/2024/1165, dated 10.05.2024

Sir,

With reference to the subject cited above, I am directed to inform you that you are allowed to avail HTC for the block period of 2024-2025, to travel to your home place at Lakhipur, Darrang and return back, w.e.f. 23.05.2024 to 26.05.2024, along with the permission to leave the Headquarter from the evening of 22.05.2024 till the morning of 27.05.2024, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

sdt

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-06/4401-4403 /2024/A.** Dated 18<sup>th</sup> May, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

18  
16/5/24  
**REGISTRAR(VIGILANCE)**

16/05/24